- (ii) (a) Annual Report and Accounts of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-7157/95]

- (iii) (a) Annual Report and Accounts of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-7156/95]

- (iv) (a) Annual Report and Accounts of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1993-94, together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the above institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. LT-7155|95]

- I. Report and Accounts (1993-94) of various companies
- II. Notification of Ministry of Mines

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BAL RAM SINGH YADAV): Madam, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act. 1956;—
- (i) (a) Twenty-second Annual Report and Accounts of the Bharat Gold Mines Limited, Karna taka, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Governmer on the working of the above ompany.

[Placed in Library. See No. LT-6689/94]

- (ii) (a) Twenty-eighth Annual Report and Accounts of the Bharat Aluminium Compant Limited, New Delhi, for the year 1993-94, together with the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6691/94]

- (iii) (a) Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the above Company.

[Placed in Library, See No. LT-6816/94]

- (iv) (a) Twenty-second Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library, See No. LT-6758/94]

- (v) (a) Twenty seventh Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the comptroller and Aulitor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-6690/94]

II. A copy (in English and Hindi) of the Ministry of Mines Notification S.O. No. 104 (E) dated the 16th February, 1995, regarding the Powers exerciseable in respect of minerals specified in Part C of the First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957; shall be exercisable also by the State Government of Goa with immediate effect, under sub-section (1) of section 28 of the said Act.

[Placed in Library. See No. LT-7102/95]

- I. Reports and accounts 1975-76 to 1992-93) of Bangalore, Animal Food Corporation Ltd. and Report and accounts (1991-92) of Karnataka Dairy Development Corporation Ltd., Bangalore.
- II. Notification of Ministry of Agriculture
- III. Report and accounts (1993-94) of National Agriculture Cooperative Marketing Federation of India Ltd., New Delhi, Report and Accounts (1992-93) of National Hortiultural Board and Report and Accounts (1993-94) of National Dairy Development Board Anand.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Madam, I lay on the Table---

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Second Annual Report
 and Accounts of the Bangalore.
 Animal Food Corporation Limited, for the year 1975-76, together with the Audiors' Report